Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in \Box)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of	Amount of Amount claims not of claims		Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	continge nt claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to anyclass of creditors	0	0	0	0	0	0	0	1	NA
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	2	NA
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	0	0	0	0	0	0	0	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	4	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NA
8	Operational creditors (other than Workmenand Employees and Government Dues)	1	40512130	1	40512130	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NA
	Total	1	40512130	1	40512130	0	0	0		

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.		Details of claim received			Details	of claim adn	nitted		Amount of contin-				Remarks, if any	
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natu re of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share inCoC	gent claim	dues,	not ad-	under verifica- tion	
1	Gupshup Technology India Pvt Ltd		40512130		Operationa 1 Creditor (provided services to CD)	0	0	No	100	0	0	0	0	